

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) to (c) No, Sir. However, the Ministry of Housing and Urban Affairs has developed a Management Information System (MIS) under Pradhan Mantri Awas Yojana (Urban) [PMAY(U)] to capture all the data related to the projects approved under PMAY(U).

Bankruptcy proceeding against Real Estate Developers

685. SHRI ANIL DESAI: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether Government would protect the interest of homebuyers whose investments face uncertainty when bankruptcy proceedings are filed against Real Estate Developers;

(b) if so, the details thereof;

(c) whether Government proposes to amend the bankruptcy law and also change the law's operational rules to protect the interest of homebuyers; and

(d) if so, by when?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) to (d) The Ministry of Corporate Affairs has reported that they have constituted Insolvency Law Committee (ILC) *vide* Order dated 16.11.2017 with a view to examine the suggestions received regarding provisions of Insolvency and Bankruptcy Code, 2016 (Code). The objectives behind constitution of ILC are to take stock of the functioning and implementation of the Code, identify the issues that may impact the efficiency of the Corporate Insolvency resolution and liquidation framework prescribed under the Code and make suitable recommendations to address such issues, enhance efficiency of the processes prescribed and for effective implementation of the Code.

Grants released under PMAY to state

686. SHRI N. GOKULAKRISHNAN Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether it is a fact that Government is considering to release grants to State Governments to achieve the target fixed under the Pradhan Mantri Awas Yojana;

(b) whether it is also a fact that many State Governments have requested the Central Government to expedite the proposals sent by them;

(c) if so, the details thereof;

(d) whether Government is also considering to carry out the scheme in rural areas, as well; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) Yes, the Government is providing assistance under the Pradhan Mantri Awas Yojana (Urban) {PMAY(U)} to the States/ Union Territories (UTs) in addressing the housing requirement of the urban poor including slum dwellers by the year 2022.

(b) Project proposals received from the States/UTs under the PMAY(U) so far have been considered by the Ministry of Housing and Urban Affairs for providing admissible central assistance as per the scheme guidelines.

(c) As on date, a total of 6671 {including 183 subsumed projects of Rajiv Awas Yojana (RAY)} have been sanctioned across the country for construction of 31,18,834 houses involving central assistance of ₹ 47,915.33 crores of which ₹ 11,143.54 crores has been released to the States/UTs concerned. In addition, under Credit Linked Subsidy Scheme (CLSS) vertical of the PMAY (U), ₹ 1627.07 crores has been disbursed as interest subsidy to 80,860 beneficiaries for acquisition/ construction of new houses.

(d) and (e) Indira Awas Yojana (IAY) has been restructured into the Pradhan Mantri Awas Yojana-Gramin (PMAY-G) which came into effect from 01.04.2016. The PMAY-G is a flagship programme of the Ministry of Rural Development implemented in the rural areas of the country under which financial assistance of ₹ 1.20 lakh in plain areas and ₹ 1.30 lakh in hilly and difficult areas including Integrated Action Plan (IAP) districts is provided to the beneficiaries selected from Socio Economic and Caste Census (SECC) 2011 database for construction of houses. All the complete proposals under PMAY(G) received from the States/UTs are considered for release of central assistance. Under the PMAY-G, ₹ 16,05,800.40 lakhs and 20,24,128.379 lakhs have been released to the States/UTs for the year 2016-17 and 2017-18 respectively till date.

Vijayawada and Visakhapatnam Metro Rail Projects

687. SHRI MOHD. ALI KHAN: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether the Detailed Project Report (DPR) regarding construction of Vijayawada and Visakhapatnam Metro Rail Projects have been approved by the Central Government;